

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 302**  
IB-344(ND)/2024

**IN THE MATTER OF:**

M/S GRAND REALITY PRIVATE LIMITED

**.....APPLICANT/PETITIONER**

**Vs**

M/S FORUM DESIGNS PRIVATE LIMITED

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 18.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Peri Rama Krishna, Advocate.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)  
ORDER**

The Applicant is directed to comply with the order dated 03.07.2024 within two days.

List the matter on **26.07.2024**.

**Sd/-  
(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-  
(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**